

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 43

**CA No. 477/2020
And
CP No. 66/Chd/Chd/2019**

**Under Section 272, CA 2013
& R 11, NCLT Rules 2016**

In the matter of:-

Spray Engineering Devices Ltd.

...Petitioner

Vs.

IPRO Sugar Engineering Pvt. Ltd.

...Respondent

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 20.02.2023.

-sd-
Court Officer

December 05, 2022
SM